

Statement

Statement showing the generation from centrally owned power stations for the period January, 1980 to May, 1980

(Figures in Million units)

Name of the station	Jan. 80	Feb. 80	March 80	April 80	May 80
Rajasthan Atomic Power Plant (Nuclear)	118	24	44	126	93
Badarpur (Thermal)	115	135	164	185	195
Tarapur (Nuclear)	97	84	120	147	203
Neyveli (Thermal)	153	198	255	279	331
Damodar Valley Corporation					
1. Thermal	395	359	340	322	317
2. Hydro	1	1	1	1	
DVC Total	396	360	341	323	319
Baira Siul (hydro) (unit commissioned in May, 1980)	3.51

Regional Languages used in A.I.R. and T.V. Programmes

951. SHRI SAMAR MUKHERJEE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the time allotted for the regional languages in different programmes other than Hindi from AIR and T.V. weekly, daily, monthly, language-wise; category-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI FAMDULARI SINHA): The information is being collected and will be laid on the Table of the House.

Demand by Maharashtra Pharmaceutical Manufacturers Association Pune, Maharashtra

952. SHRI R. K. MHALGI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the reply given to the Unstarred Question No. 759 on 17th March, 1980 regarding representation from Maharashtra Pharmaceutical Manufacturers Association, Pune, Maharashtra and state:

(a) whether Government have made a review about the demand No. 6 in the statement attached to the above reply;

(b) if so, the action taken in this respect; and

(c) if the position has not been reviewed so far, the reasons thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (c). The review about the demand No. 6 in the statement attached to the reply to the question referred to is premature since the needed statutory changes for giving effect to the decision concerning abolition of brand names in respect of single ingredient formulations of five drugs have not yet been effected.

Amendment of Hindu Marriage Act

953. SHRI MADHAVRAO SCINDIA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government propose to bring forward legislation to amend Hindu Marriage Act in regard to divorce making it easier;